

C.P No. 305/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: Piramal Glass Limited

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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35	ARNOLD TALGAONKAR	SENIOR ASSOCIATE	
		ADVOCATE FOR PETITIONER	

ORDER

CP No. 305/14(1)/NCLT/MB/MAH/2017

Orders reserved.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)